

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 267 of 2013
in
DFR No. 1396 of 2013

Dated : 29th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. Gayatri Sugar Ltd.

... Appellant(s)

Versus

Andhra Pradesh Northern Power
Distribution Co. Ltd. & Anr.

....Respondent(s)

Counsel for the Applicant (s) : Mr. Datta
Mr. Angad Mehta
Counsel for the Respondent(s): Mr. P. Shiva Rao

ORDER

We have heard the learned counsel for the parties.

Order is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak